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ITEM NO.40

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1282-1284/2015

AMIRKA PRASAD

Appellant(s)

VERSUS

STATE OF U.P. & ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 05/10/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Dinesh Kumar Garg, Adv.
Mr. Deepak Mishra, Adv.

For Respondent(s)

Mr. C. D. Singh, Adv.
Ms. Saumya Kalra, Adv.
Mr. Dushyant Parashar, Adv.
Ms. Abha R. Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties are granted four weeks time to file the additional documents, if any. After expiry of four weeks, the matter shall be processed for listing before the Hon'ble Court under the Rules.

(M V RAMESH)

Registrar

PS